

(c) if so, whether during 1982 Indo-French trade will be further expanded; and

(d) if so, to what extent and what are the agreements?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) to (d). The Indo-French economic relations have been growing over the last two decades. The trade has shown faster growth during the last 5-6 years. The total trade turnover which was only Rs. 170.57 crores during 1974-75 increased to Rs. 422.64 crores during 1980-81. The trade is expected to record further rise during the current year, though no specific target has been fixed for the same. The Government has not entered into any specific agreement for achieving this as France has a free-market economy.

#### Separate Company for Joint Venture Minimum Priced Hotels

5536. SHRI B. V. DESAI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Ministry of Tourism and Civil Aviation have formulated a scheme for constructing joint venture minimum priced hotels at important centres to bring about balanced growth of tourism in all the regions;

(b) if so, whether the scheme envisages the setting up of a separate company in each State with nearly equal equity by India; and

(c) what are the other main features of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) ITDC has formulated a scheme for construction of medium priced hotels in the joint sector in collaboration with the State Governments/State Tourism Development Corporation. The objective is to construct hotels at selected tourist centres so as to ensure a balanced growth of tourism in all the

regions by pooling available resources and avoiding any duplication of efforts.

(b) The scheme envisages the setting up of a separate company in each State subject to feasibility of the project and the availability of funds with equal or nearly equal equity participation.

(c) The hotels/projects to be set up under this scheme will be planned, designed, managed and marketed by ITDC on standard commercial terms to be mutually agreed upon.

#### Findings and Recommendations of Dagli Committee

5537. SHRI XAVIER ARAKAL: Will the Minister of FINANCE be pleased to state:

(a) what are the findings and recommendations of the Dagli Committee (1979);

(b) who were the members of this Committee and its terms of reference;

(c) how many recommendations have been accepted and implemented; and

(d) how many recommendations have been rejected, with grounds of rejection?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) to (d). The Report of the Dagli Committee on Controls and Subsidies was laid on the Table of both the Houses of Parliament. Details of the findings and recommendations of the Committee, the members and its terms of reference were contained in the Report. The Report is under the consideration of the Government and further action is being taken at the appropriate level.

#### ..... Modernisation of Navy .....

5538. SHRI XAVIER ARAKAL: Will the Minister of DEFENCE be pleased to state:

(a) is it true that Indian Navy is ill-equipped in materials and men;

(b) the measures taken by Government to modernize the navy; and

(c) is it a fact that many of our sophisticated equipments are well known to pub-